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# CENTRAL PROVINCES AND BERAR GRANTS IN AID TO LOCAL BODIES (REPEAL) ACT, 1966

### 13 of 1966

[26th May, 1966]

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# CENTRAL PROVINCES AND BERAR GRANTS IN AID TO LOCAL BODIES (REPEAL) ACT, 1966

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An Act to repeal the Central Provinces and Berar Grants in aid to Local Bodies Act, 1939 WHEREAS it is expedient torepeal the Central Provinces and Berar Grants-in-aid to Local Bodies Act, 1939 It is hereby enacted in the Seventeenth Year of the Republic of India as follows

#### 1. Short title C.P.and Berar XXXV of 1939 :-

This Act may be called the Central Provinces and Berar Grants-in-aid to Local Bodies (Repeal) Act, 1966.

### 2. Repeal of C.P. and Bear XXXV of 1939 :-

The Central Provinces and Berar Grants-in-aid to Local Bodies Act, 1939, is hereby repealed.